

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 54 of 2014

Dated : 18th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himachal Sorang Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s):

**Mr. Sitesh Mukherjee
Ms. Payal Chandra**

Counsel for the Respondent(s):

**Mr. K.S. Dhingra for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2**

ORDER

Reply has been filed by the Respondent.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 14.08.2014 after serving copy on the other side.

Post the matter for hearing on **27.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt